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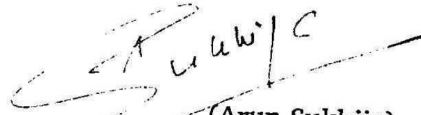
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT,
KARKARDOOMA COURTS, DELHI.

NOTICE

Pursuance to the directions received from the Hon'ble High Court of Delhi, vide letter No. 6102/Gen.I/CA/DHC dated 04.08.2022, One (1) Court Auctioneer is required to be appointed for Karkardooma Courts Complex, Delhi. The applications are invited as per following criteria fixed by the Hon'ble High Court of Delhi.

"Advocates/Applicants who have a standing of at least five years or more at the Bar and have an income of Rs. 15,000/- or more per annum."

The applications may be submitted in the office of the Principal District & Sessions Judge (East)/Administration Branch (East), as per the enclosed proforma within 15 days i.e. by 04.05.2023 thereafter, no application will be permitted.



(Arun Sukhija)

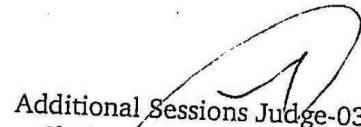
Additional Sessions Judge-03:East District/
Chairman, Court Auctioneer Committee
Karkarooma Courts, Delhi.

No. 3674-84 /Pr. D&SJ(E)/KKD/Delhi/2023

Date 17/4/2023

Copy forwarded for information and necessary action:-

1. Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
3. Ld. Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
4. Ld. Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
5. The President, Shahdara Bar Association, Karkardooma Courts, Delhi.
6. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi with the request to circulate the same amongst all the Bar Members.
7. The Website Committee, Tis Hazari Courts, Delhi/ Karkardooma Courts, Delhi.
8. The Notice Board, Karkardooma Courts, Delhi.
9. The Notice Board, Shahdara Bar Association, Karkardooma Courts, Delhi.
10. The Notice Board, Facilitation Centre, Karkardooma Courts, Delhi.
11. Concerned file.



Additional Sessions Judge-03:East District
Chairman, Court Auctioneer Committee
Karkarooma Courts, Delhi.